

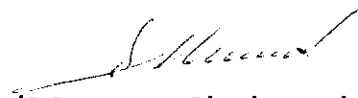
**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)**

NOTICE

It is notified for the information of all the concerned that the enclosed list of Company matters from the **Serial No.57 to 60** listed before the Court No.6 of his lordship Hon'ble Mr. Justice Sanjeev Kumar, shall be treated as part of the Regular Cause List issued for the present week and accordingly be read as listed before the Court No.6 on 28.02.2019 from the serial already given hereinbefore.

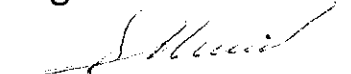
By order.

Srinagar
25.02.2019


(Masarat Shaheen)
Registrar Judicial

Copy to:-

1. Bench Secretary to his lordship Hon'ble Mr. Justice Sanjeev Kumar for information.
2. Incharge NIC High Court Sgr for uploading of notice on the official website of J&K High Court.


(Masarat Shaheen)
Registrar Judicial

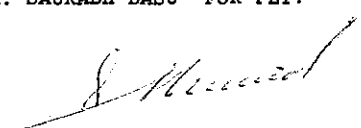
SUPPLEMENTARY CAUSELIST
SINGLE BENCH

COURT : 6
HON'BLE MR. JUSTICE SANJEEV KUMAR

28/02/19 (Thursday)

FOR ORDERS

57	IA(1/2019) OS 3/2000 (Date Fixed by Court)	THE COMPANIES ACT 1956. KASHMIR VALLEY Vs MANZOOR AHMAD SHAH AND ANOTHER	MR. A. HAQANI FOR PET. MR. A. CHESTI FOR RES.
	IA(31/2015[01/2015]) IA(32/2007[01/2007]) IA(33/2011[03/2011]) IA(34/2011[04/2011]) IA(35/2014[66/2014])		MR. B. A. KHAN FOR PET MR. MOLVI ALJAZ FOR PET MR. AMIR LATOO AND RAYEES YOUSUF FOR PET MR. G. M. MALLA FOR RES MR. I. SOFI FOR RES MR. K. A. LONE FOR RES MR. G. N. SHAHEEN FOR RES MR. H. FURRAHI FOR RES MR. G. ALI FOR CREDITORS FOR RES MR. N. A. RONGA FOR RES MR. M. A. QAYOOM FOR RES MR. G. M. WANI FOR RES
58	OS 1/2002 IA(7/2002[11/2002])	MOHAMMAD ASLAM BHAT AND OTHERS Vs M/S HEEWAN ENTERPRISES AND CO. AND OTHER	MR. M. A. QAYOOM FOR PET. MR. M. MUZAFFAR HUSSAIN FOR RES.
59	OS 1/2009 IA(1/2009[01/2009])	HOTEL JOHAR PVT. LTD AND OTHERS Vs SH. PRABJIT SINGH JOHAR AND OTHERS	MR. S. T. HUSSAIN FOR RES M/S. ZAFFAR LAW ASSOCIATE FOR PET. MR. IRSHAD AHMAD WANI FOR RES.
60	OS 1/2015 IA(1/2015[01/2015])	DHARMENDRA KUMAR MAURYA Vs DOLPHIN INFRA POWER PROJECT LTD	MR. M.A.QAYOOM FOR RES MR. SAURABH BASU FOR PET.


Registrar Judicial